

ORISSA HIGH COURT

FILING REPORT AS ON :19/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/24594/2025	M/S. BHARAT PETROLEUM CROP. LTD., MUMBAI VS	SRINIVAS PATNAIK VS	// ()	
2	D-BLAPL/18220/2025	M/S. JAIBALAJI BHARAT GAS GRAMIN VITRAK MADAN MAHANANDA VS	PRASANTA KUMAR ROUSTRAY VS	// BARGARH RURAL /83 /2025 ()	AOD20240000391C202500035
3	D-BLAPL/18221/2025	STATE OF ODISHA BIRENDRA SEUL @ MOTU VS	SWARAJ PATEL VS	// DHARUADIHI /174 /2024 ()	AOR20220000246C202500063
4	D-BLAPL/18222/2025	STATE OF ODISHA SONU @ AMIT KHATUA VS	BIKRAM KESHARI RAJ VS	// BAIDESWAR /74 /2025 ()	
5	D-BLAPL/18225/2025	STATE OF ODISHA SILU @ SUMANTA SAHOO VS	PRADEEP KUMAR DASH VS	// BALIMI /65 /2025 ()	AOR20220002710C202500015
6	D-BLAPL/18226/2025	STATE OF ODISHA EKADASI BEHERA VS	SAMBEET PATTANAYAK VS	// GOP /221 /2024 ()	AOR20220001591C202500023
7	D-BLAPL/18227/2025	STATE OF ODISHA ASHOK PRADHAN @ DEEPAK PRADHAN VS	SANJAY KUMAR PRADHAN VS	// KABISURYANAGAR /242 /2025 ()	
8	D-BLAPL/18229/2025	STATE OF ODISHA SATYAJIT SIDHARTH BARIK VS	RASHMI RANJAN DAS VS	// CYBER CRIME AND ECONOMIC OFFENCES, KENDRAPADA ()	AOR2024000806C202500025
9	D-BLAPL/18233/2025	STATE OF ODISHA SANJAYA @ SANJAY RAY VS	DEEPAK KU SAHOO VS	// MATHILI /129 /2020 ()	
10	D-BLAPL/18235/2025	STATE OF ODISHA PRASTUTA PAIK VS	SOUBHAGYA KUMAR DASH VS	// R.UDAYAGIRI /138 /2023 ()	AOR20220001631C202500154
11	D-BLAPL/18236/2025	STATE OF ODISHA DEEPAK @ DIPAK BEHERA VS	TANMAYA KUMAR MOHANTY VS	// NAYAPALLI P.S. /640 /2024 ()	
		STATE OF ODISHA		//	

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12	D-BLAPL/18240/2025	ADITYA SINGH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JHARSUGUDA SADAR /215 /2025 () //	
13	D-BLAPL/18241/2025	PRASTUTA PAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /115 /2023 () //	AOR20220001631C202500155
14	D-BLAPL/18243/2025	BIPIN MALLIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	TARBHA /39 /2025 () //	
15	D-BLAPL/18245/2025 BLAPL/6318/2025	DHIMAN CHAKMA VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	CUTTACK VIGILANCE /6 /2025 SPL. JUDGE (VIG),BHAWANIPATNA(Kalahandi) GR/0000008/2025	AOR20220001247C202500087
16	D-BLAPL/18250/2025	DHANA @ DHANUDHAR PUJARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADWA /47 /2023 () //	
17	D-BLAPL/18254/2025	SEIKH ANWAR VS STATE OF ODISHA	KASHINATH PATTNAIK VS	ATHGARH /71 /2025 () //	
18	D-BLAPL/18255/2025	KRUSHNA GOUDA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BHANJANAGAR /499 /2020 () //	
19	D-BLAPL/18258/2025	CHINTU @ MADHUSUDAN JANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KORAPUT TOWN /91 /2025 () //	
20	D-BLAPL/18260/2025	AUROBINDO SAHOO @ ARABINDA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RARUAN /10 /2025 () //	
21	D-BLAPL/18267/2025	SK NAUSHAD ALAM VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BANGRIPOSI /159 /2025 () //	
22	D-BLAPL/18268/2025	SAURI MOHANTY VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /61 /2025 () //	
23	D-BLAPL/18269/2025	KABI SETH	SUSHANTA HARICHANDAN	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/18270/2025	KANHU @ KANHU DIGAL @ JAGAMOHAN DIGAL	SITIKANT MISHRA	PHULBANI TOWN /219 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/18272/2025	DURBASA CHOUHAN	UMA SHANKAR PATEL	HEMGIR /192 /2025	AOR20220000263C202500037
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/18275/2025	TUNA BHUTIA	AMLAN SHAKTI PAUL	BANARAPAL /64 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/18277/2025	SANAK MAHALIK	SURYA KANTA PRADHAN	BOUDH /309 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/18279/2025	JAYANTI BARAL @ SWAIN	DEBASNAN DAS	PARADEEP LOCK /51 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/18281/2025	SUNIL BAG @ SUNIL BAGH	SURYA KANTA PRADHAN	AINTHAPALI /179 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/18282/2025	JUDHISTHIR SAHU @ SAHOO	SURYA KANTA PRADHAN	MANAMUNDA /150 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/18286/2025	AREN MAJHI	SURYA KANTA PRADHAN	BOUDH /248 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/18287/2025	BHRAMARBAR DANDASENA @ BHAMARA DANDASENA	SEMA YANTI MOHANTY	K.NUAGOAN /93 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/18290/2025	ASIFUL MONDAL	BIRENDRA KUMAR PARDHI	JASHIPUR /39 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/18291/2025	JITENDRA NAYAK	MAHES DAS	/ /0	
		VS	VS	()	

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35	D-BLAPL/18295/2025	STATE OF ODISHA NILAKANTHA PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// JANKIA P.S. /155 /2025 ()	
36	D-BLAPL/18306/2025	STATE OF ODISHA AZAD ALI VS	SUDHANSU SEKHAR DASH VS	// //0 ()	
37	D-BLAPL/18310/2025	STATE OF ODISHA PALASH SINGH ROY @ PALASH SINGH RAY VS	SUDHANSU SEKHAR DASH VS	// //0 ()	
38	D-BLAPL/18314/2025	STATE OF ODISHA SAMSON EMEKE ALIKA VS	SATYABRATA DASH VS	// CYBER CRIME AND E.O, BALASORE /4 /2022 ()	
39	D-BLAPL/18315/2025	STATE OF ODISHA LEMBA HEMBRAM @ DHANUSHA HEMBRAM VS	SWARUP KUMAR PANDA VS	// GORUMOHISANI /31 /2019 ()	
40	D-CMP/24482/2025	STATE OF ODISHA HRUDANANDA SAMANTARAY VS	ACHYUTANANDA PATTANAIK VS	// // ()	AOD20240000586C202500001
41	D-CMP/24483/2025	COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR DILLIP KUMAR NAYAK VS	ACHYUTANANDA PATTANAIK VS	// // ()	AOD20240000586C202500002
42	D-CMP/24484/2025	MANMOHAN @ MANORANJAN BEHERA SURESH CHANDRA NAYAK VS	ACHYUTANANDA PATTANAIK VS	// // ()	AOD20240000586C202500003
43	D-CMP/24534/2025	COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR SANTOSH KUMAR AGRAWALA VS	SOUMYA MISHRA VS	// // ()	
44	D-CMP/24564/2025	KALYANI MISHRA JASPAL SINGH VS	DWARIKA PRASAD MOHANTY VS	// // ()	
45	D-CMP/24571/2025	TRUPTI PATTNAIK PRANATIBALA MARTHY VS	RAJJEET ROY VS	// // ()	AOR20220001462C202500073
		SANJAY KUMAR SAHOO		//	

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46	D-CMP/24577/2025	SPECIMENS REALITY LTD., GANJAM VS RAJ KISHORE NAYAK	SUDEEP KUMAR SARANGI VS	// 0 //	
47	D-CONTC/24461/2025	RAJANIRANI PATI VS KUNJA BIHARI PRADHAN,BEO,THAKURMUNDA,MAYURBHANJ	ADV. VS	// 0 //	
48	D-CONTC/24515/2025	LINGARAJ KHATAI VS DIPAK KUMAR PARHI,OES	ADV. VS	// 0 //	
49	D-CONTC/24518/2025	SULOCHANA NAYAK VS DIPAK KUMAR PARHI,OES	ADV. VS	// 0 //	
50	D-CONTC/24520/2025	ASHOKARANI MISHRA VS ASWATHY,S,IAS	ADV. VS	// 0 //	
51	D-CONTC/24525/2025	MAMATA SHAKTI SANCHAYITA MAHASANGH, BALANGIR VS SUSAMA PADHI, CHILD DEVELOPMENT PROJECT OFFICER,TITLAGARH	ADV. VS	// 0 //	AOD20240000618C202500078
52	D-CONTC/24538/2025	SAMIR KUMAR NAYAK VS TUSHAR JYOTI RANJAN,OAS	SAILAZA NANDAN DAS VS	// 0 //	
53	D-CONTC/24542/2025	M/S. ARNS INFRAPROJECTS PVT LTD,KANTABANJI VS SANJAY KUMAR SINGH, COMMISSIONER CUM SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0 //	AOR20220001657C202500058
54	D-CONTC/24543/2025	M/S. ARNS INFRAPROJECTS PRIVATE LIMITED, KANTABANJI VS SANJAY KUMAR SINGH, COMMISSIONER CUM SECRETARY WORKS DEPTT.	ADV VS	// 0 //	AOR20220001657C202500059
55	D-CONTC/24547/2025	SURESH SINGH VS JYOTIRMAYA RATH,ENGINEER-IN-CHIEF,DEPT. OF WATER RESOURCES,BBSR,KHURDA	ADV. VS	// 0 //	
56	D-CONTC/24548/2025	MARKANDA SETH VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //	
57	D-CONTC/24552/2025	GAGAN BIHARI SAHU	ADV.	//	

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		VS	VS	()	
58	D-CONTC/24553/2025	SURESH CHANDRA DALAI,IAS BIJAY KUMAR SAHOO	AKSHAYA KUMAR DORA	//	
		VS	VS	()	
59	D-CONTC/24572/2025	SHALINI PANDIT,IAS JATADHARI NAIK	ADV.	//	
		VS	VS	()	
60	D-CONTC/24573/2025	DIBYA JYOTI PARIDA,COLLECTOR,GANJAM PANKAJA NAIK	ADV.	//	
		VS	VS	()	
61	D-CONTC/24585/2025	DIBYA JYOTI PARIDA,COLLECTOR,GANJAM BABITA PATRA	ADV.	//	
		VS	VS	()	
62	D-CONTC/24595/2025	SANTOSH KUMAR PADHI,CDMO,KANDHAMAL SUMAN BARIK	ADV.	//	
		VS	VS	()	
63	D-CONTC/24596/2025	USHA PADHEE,IAS SANTOSH KUMAR PAL	ADV	//	AOD20240000333C202500051
		VS	VS	()	
64	D-CONTC/24611/2025	ASWATHY S, SECRETARY HEALTH AND FAMILY WELFARE DEPTT. PANU CHARAN JENA	ADV.	//	
		VS	VS	()	
65	D-CRLA/18259/2025	ABNIASH KUMAR NAHAR,TAHASILDAR SANTOSH DAS @ SANTA	JUGALA KISHORE PANDA	JARAPADA /80 /2024	
		VS	VS	()	
66	D-CRLA/18297/2025	STATE OF ODISHA JHITRU JANI	ABHINANDAN PRADHAN	JHARIGAM /147 /2020	
		VS	VS	()	
67	D-CRLLP/18299/2025	STATE OF ODISHA STATE OF ODISHA	PARTHA SARATHI NAYAK ,A.G.A	BANTALA /32 /2024	LOD20240000172C202500286
		VS	VS	()	
68	D-CRLMA/18296/2025	TAPASWINI SAHU SHOGUN INFRA PROJECTS PVT. LTD., KHURDA	RAJAT KUMAR PANDA	AIR FIELD P.S. /345 /2024	
		VS	VS	()	

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69	D-CRLMC/18223/2025	STATE OF ODISHA KUNJA BIHARI DAS VS	SURESH CHANDRA PRADHAN VS	// MARSHAGHAI /187 /2021 ()	AOR20220003509C202500037
70	D-CRLMC/18224/2025	STATE OF ODISHA ABHIPSA PATTANAİK VS	SOMA PATNAİK VS	// MADHUPATNA /278 /2024 ()	AOD20240000363C202500006
71	D-CRLMC/18242/2025	STATE OF ODISHA BATAKRUSHNA MALLİK VS	PRAMOD KUMAR ROUT VS	// / 0 ()	
72	D-CRLMC/18246/2025	SONALI MALIKA MAMINA ANIRUDHA BEHERA VS	RAKESH BEHERA VS	// KUAKHIA /325 /2024 ()	
73	D-CRLMC/18264/2025	STATE OF ODISHA TINKUL ABHISEHEK JENA VS	DEEPAK KUMAR SAHOO VS	// PATKURA /256 /2018 ()	
74	D-CRLMC/18274/2025	STATE OF ODISHA RAJA RAO SABAR VS	ASHOK DAS VS	// KASINAGAR /25 /2016 ()	
75	D-CRLMC/18280/2025	STATE OF ODISHA DHIRENDRA SAHU VS	ALOK KUMAR PANDA VS	// / 0 ()	
76	D-CRLMC/18285/2025	STATE OF ODISHA NITYANANDA PATRA VS	ALOK KUMAR MOHAPATRA VS	// BAIDYANATHPUR /94 /2023 ()	
77	D-CRLMC/18289/2025	STATE OF ODISHA SUMATIPRASAD MISHRILAL BAFNA VS	MUKESH PANDA VS	// KHANDAGIRI P.S. /494 /2022 ()	
78	D-CRLMC/18293/2025	STATE OF ODISHA PRAKASH TRIPATHY VS	SIDDHARTH GOUTAM DAS VS	// TUREIKELA /79 /2007 ()	
79	D-CRLMC/18300/2025	STATE OF ODISHA ANUP KUMAR DAS VS STATE OF ODISHA	MRUGANKA MAULI PATNAİK VS	// KUAKHIA /298 /2024 () //	

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80	D-CRLMC/18301/2025	SANJAY RAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
81	D-CRLMC/18303/2025	SANJAY RAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
82	D-CRLMC/18304/2025	SANJAY RAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
83	D-CRLMC/18305/2025	SANJAY RAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
84	D-CRLMC/18307/2025	ANSAR KHAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHARATPUR PS /243 /2022 () //	
85	D-CRLMC/18308/2025	RATIKANTA ROUT VS DEPUTY DIRECTOR, ENFORCEMENT DIRECTORATE, BBSR	SATYA RANJAN MULIA VS	/ /0 () //	
86	D-CRLMC/18317/2025	SOUMYA RANJAN KANUNGO VS PRIYA RANJAN BEHERA	JNYANANANDA PANDA VS	/ /0 () //	
87	D-CRLMC/18318/2025	SAROJ KHILAR VS STATE OF ODISHA	BHABANI SANKAR DAS VS	RASOL /196 /2024 () //	
88	D-CRLMP/18249/2025	SIVASANKAR BEHERA VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	/ /0 () //	
89	D-CRLMP/18298/2025	JALENDRA PADHIARY VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	/ /0 () //	
90	D-CRLREV/18312/2025	DIPESH GOND VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KUNDEI /3 /2025 () //	
91	D-JCRLA/18238/2025	BIKRAM BANSINGH	ADV.	TALCHER TOWN /387 /2022	

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	JCRLA/100/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000053/2022	
92	D-LAA/24604/2025	BIJAY KUMAR BAJPAL VS LAND ACQUISITION OFFICER, JHARSUGUDA	SUNIL KUMAR PANDA VS	// ()	
93	D-MACA/24490/2025	RAJENDRA KUMAR SWAIN VS S. REENA PRUSTY	DHANANJAYA MUND VS	// ()	
94	D-MACA/24541/2025	RAKESH RANA VS SAMBHU BHUSHAN AGRAWAL	JAGABANDHU SAHU VS	// ()	AOR20220001487C202500020
95	D-MACA/24556/2025	BIKRAM JHODIA VS PRAKASH NAIK	RAMESH CHANDRA PRADHAN VS	// ()	
96	D-MACA/24557/2025	SANJUKTA SABARA VS DANDASI SAHU	RAMESH CHANDRA PRADHAN VS	// ()	
97	D-MATA/24516/2025	ANIL PATRA VS JHARANA PRADHAN @ PATRA	SURYASNATA MOHAPATRA VS	// ()	
98	D-RPFAM/24527/2025	PANKAJ KUMAR SINGH VS ANJALI SINGH	RUCHI RAJGARHIA VS	// ()	
99	D-RSA/24576/2025	BARENDRA KUMAR DAS VS EXECUTIVE OFFICER, BALASORE	SAIBRATA RATH VS	// ()	
100	D-RVWPET/24455/2025	SHIVOM MINERALS LIMITED VS MEMBER SECRETARY ODISHA STATE POLUTION CONTROL BOARD	LALITENDU MISHRA VS	// ()	AOR20220001610C202500043
101	D-RVWPET/24601/2025	PRITAM KUMAR ROUTRAY VS MADHUSMITA JENA	JAGAJIBAN PRADHAN VS	// ()	
102	D-TRPCRL/18288/2025	SATYAPATHA BEHERA VS	AMIT KUMAR NATH VS	REAMAL /163 /2018 ()	

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103	D-WA/24456/2025	STATE OF ODISHA STATE OF ODISHA VS SANTOSH KUMAR DALAI	PRAVAT KUMAR PANDA,A.S.C VS	// // ()	LOD20240000194C202500296
104	D-WA/24458/2025	STATE OF ODISHA VS BIJAY KUMAR SAHU	AISHWARYA DASH VS	// // ()	LOD20240000200C202500296
105	D-WA/24540/2025	STATE OF ODISHA VS KUSUM MANJARI PUROHIT	SASWAT DAS,A.G.A VS	// // ()	LOD20240000200C202500297
106	D-WA/24550/2025	SAMANWITA ROUT VS STATE OF ODISHA	KARUNAKAR RATH VS	// // ()	
107	D-WA/24562/2025	STATE OF ODISHA VS KAMAR SAHOO	SASWAT DAS,A.G.A VS	// // ()	LOD20240000172C202500284
108	D-WA/24563/2025	STATE OF ODISHA VS LOKANATH SAHU	SASWAT DAS,A.G.A VS	// // ()	LOD20240000194C202500297
109	D-WP(C)/24445/2025	DAMAYANTI PRADHAN VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// // ()	
110	D-WP(C)/24446/2025	MADAN MOHAN SAHOO VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// // ()	
111	D-WP(C)/24447/2025	ASIT MAJUMDAR VS JOINT COMMISSIONER CGST AND CENTRAL EXCISE	BIJAY PANDA VS	// // ()	AOD20220004095C202500007
112	D-WP(C)/24448/2025	JOGENDRA GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202500123
113	D-WP(C)/24449/2025	ANJALI BEHERA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// // ()	

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114	D-WP(C)/24450/2025	MUKESH KUMAR VS STATE OF ODISHA	SAMBIT RATH VS	// 0 //	
115	D-WP(C)/24451/2025	BHANU SAHOO VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
116	D-WP(C)/24452/2025	ANTARYAMI PRADHAN VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
117	D-WP(C)/24453/2025	ABHIMANYU SWAIN VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
118	D-WP(C)/24454/2025	DR.SHIBA RANJAN PAITAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
119	D-WP(C)/24457/2025	DR. USHARANI PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
120	D-WP(C)/24459/2025	Z1 RESIDENTS WELFARE ASSOCIATION, BBSR VS VICE-CHAIRMAN,B.D.A. BBSR	MOHIT AGARWAL VS	// 0 //	
121	D-WP(C)/24460/2025	DR.SWATI SUCHARITA PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
122	D-WP(C)/24462/2025	Z1 RESIDENTS WELFARE ASSOCIATION, BBSR VS VICE CHAIRMAN,B.D.A BBSR	MOHIT AGARWAL VS	// 0 //	
123	D-WP(C)/24463/2025	PARESH KUMAR PARIDA VS CHAIRMAN LIFE INSURANCE CORPORATION	RABI NARAYAN PANDA VS HOUSING FINANCE LTD	// 0 //	
124	D-WP(C)/24464/2025	SUJAN MUDULI VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
125	D-WP(C)/24465/2025	Z1 RESIDENTS WELFARE ASSOCIATION, BBSR	MOHIT AGARWAL	//	

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		VS	VS	()	
126	D-WP(C)/24466/2025	VICE CHAIRMAN, B.D.A,BBSR PUNIA @ PURNA CHANDRA SAHU	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	
127	D-WP(C)/24467/2025	STATE OF ODISHA MAHARGA RANA	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	
128	D-WP(C)/24468/2025	STATE OF ODISHA Z1 RESIDENTS WELFARE ASSOCIATION, BBSR	MOHIT AGARWAL	//	
		VS	VS	()	
129	D-WP(C)/24469/2025	VICE CHAIRMAN, B.D.A, BBSR SURESH CHANDRA MUDULI	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	
130	D-WP(C)/24470/2025	STATE OF ODISHA GOURANGA MUDULI	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	
131	D-WP(C)/24471/2025	STATE OF ODISHA MAKARDHWAJ SAHOO	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	
132	D-WP(C)/24472/2025	STATE OF ODISHA BASANTI MANJARI PAHI	GANESH PRASAD SAMAL	//	
		VS	VS	()	
133	D-WP(C)/24473/2025	STATE OF ODISHA DUKHA RANA	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	
134	D-WP(C)/24474/2025	STATE OF ODISHA M/S UNIVERSAL SECURITY SERVICE, KEONJHAR	KANANBALA ROY CHOUDHURY	//	
	WP(C)/16873/2025	VS	VS	()	AOR20220001523C202500083
135	D-WP(C)/24475/2025	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI PATIA BEHERA	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	
136	D-WP(C)/24476/2025	STATE OF ODISHA DIGAMBAR BEHERA	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/24477/2025	STATE OF ODISHA NARESH BEHERA VS	BHASKAR CHANDRA PANDA VS	// // 0	
138	D-WP(C)/24478/2025	STATE OF ODISHA BINOD BEHERA VS	BHASKAR CHANDRA PANDA VS	// // 0	
139	D-WP(C)/24479/2025	STATE OF ODISHA ATISH BEHERA VS	BHASKAR CHANDRA PANDA VS	// // 0	
140	D-WP(C)/24480/2025	STATE OF ODISHA M/S SAILASHREE SCHOOL AND COLLEGE OF NURSING VS	BHASKAR CHANDRA PANDA VS	// // 0	
141	D-WP(C)/24481/2025	STATE OF ODISHA ANANTA CHARAN RANA VS	BHASKAR CHANDRA PANDA VS	// // 0	
142	D-WP(C)/24485/2025	STATE OF ODISHA SHANTILATA GOUDA VS	SAROJ RANJAN SUBUDHI VS	// // 0	
143	D-WP(C)/24486/2025	STATE OF ODISHA LAXMI PATIKA VS	PRASANNA KUMAR MISHRA VS	// // 0	
144	D-WP(C)/24487/2025	STATE OF ODISHA UMAKANTA SWAIN VS	SURESH KUMAR PANDA VS	// // 0	
145	D-WP(C)/24488/2025	STATE OF ODISHA LALU BERA VS	PARSURAM PANDA VS	// // 0	
146	D-WP(C)/24489/2025	STATE OF ODISHA JHUNUBALA SWAIN VS	GYANENDRA KUMAR TRIPATHY VS	// // 0	
147	D-WP(C)/24491/2025	STATE OF ODISHA BISHESHWAR JAGAT VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
		STATE OF ODISHA		//	

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148	D-WP(C)/24492/2025	SAPAN KUMAR BHUYAN VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //	
149	D-WP(C)/24493/2025	RAMLAL THAPA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
150	D-WP(C)/24494/2025	DILLIP DAS @ DILIP KUMAR DAS VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //	
151	D-WP(C)/24495/2025	ARFAN ALLI KHAN VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //	
152	D-WP(C)/24496/2025	SUKUMAR PAL VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //	
153	D-WP(C)/24497/2025	MANIK MANDAL VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //	
154	D-WP(C)/24498/2025	BHUBANESWARI GOUD VS STATE OF ODISHA	RAMAKANTA DAS VS	// 0 //	
155	D-WP(C)/24499/2025	RAOSAN ALLI KHAN VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //	
156	D-WP(C)/24500/2025	SUKADEV MANDAL VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //	
157	D-WP(C)/24501/2025	PRAMESWAR CHINDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
158	D-WP(C)/24502/2025	GOPABANDHU GIRI VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //	
159	D-WP(C)/24503/2025	NAKUL MAJHI	BIJAYA KUMAR BEHERA 1	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/24504/2025	BIMALA MAJHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-WP(C)/24505/2025	NABA @ LABA KUMR GIRI	PARSURAM PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/24506/2025	LAMBODAR DEEP	JAGABANDHU SAHU	//	AOR20220001487C202500019
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WP(C)/24507/2025	BAPI @ BISHNUPADA BARIK	PARSURAM PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/24508/2025	KAMAL KRUSHNA DAS	PARSURAM PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/24509/2025	BISHESHWAR JAGAT	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/24510/2025	ASWINI KUMAR GIRI	PARSURAM PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/24511/2025	JHADU @ JHADESWAR MANDAL	PARSURAM PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/24512/2025	SUBHASHREE SAHU	AKSHAYA KUMAR DORA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/24513/2025	PRATIMA SAHOO	TRILOCHAN RATH	//	
		VS	VS	()	
		ORIENTAL INSURANCE COMPANY LIMITED		//	
170	D-WP(C)/24514/2025	RAGHUNATH GIRI	PARSURAM PANDA	//	
		VS	VS	()	

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171	D-WP(C)/24517/2025	STATE OF ODISHA NARENDRA NATH SATAPATHY VS	SANGRAM JENA VS	// // ()	
172	D-WP(C)/24519/2025	STATE OF ODISHA PRABIR KUMAR BRAHMA VS	PRADEEP KUMAR DAS VS	// // ()	AOR20220001207C202500076
173	D-WP(C)/24521/2025	STATE OF ODISHA URMILA SAHU VS	NIRANJAN LENKA VS	// // ()	
174	D-WP(C)/24522/2025	STATE OF ODISHA LALU PRASAD ROUT VS	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500095
175	D-WP(C)/24523/2025	STATE OF ODISHA AJIT KUMAR BEURAY VS	NALINI KUMAR JENA VS	// // ()	
176	D-WP(C)/24524/2025	ASST. COMMISSIONER, GOVT. OF INDIA, MINISTRY OF FINANCE DEPT. OF REVENUE, CUTTACK BALBIR KASHYAP VS	KAIBALYA PANDA VS	// // ()	
177	D-WP(C)/24526/2025 WP(C)/16857/2025	STATE OF ODISHA TRILOCHAN MALLICK VS	MANOJA KUMAR KHUNTIA VS	// // ()	
178	D-WP(C)/24528/2025	STATE OF ODISHA TARULATA DAS VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202500049
179	D-WP(C)/24529/2025	THE COMMISSIONER CUM SECRETARY RITESH SHARMA VS	ANKITA MUKHERJI VS	// // ()	
180	D-WP(C)/24530/2025	AMRITA MOHAPATRA HAMID HASAN KHAN VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202500046
181	D-WP(C)/24531/2025	THE COMMISSIONER CUM SECRETARY ANANTA KUMAR BEHERA VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202500047
		THE COMMISSIONER CUM SECRETARY		//	

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182	D-WP(C)/24532/2025	CHAKULU HEMBRAM VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
183	D-WP(C)/24533/2025	DR. PUSPALATA SAHU VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //	
184	D-WP(C)/24535/2025	DUSMANTA KISHORE SWAIN VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
185	D-WP(C)/24536/2025	SAMBHUNATH DAS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
186	D-WP(C)/24537/2025	SABITRI ROUT VS REGIONAL PROVIDENT FUND COMMISSIONER, BBSR	ABHILASH MISHRA VS	// 0 //	
187	D-WP(C)/24539/2025	SURENDRA BARAL VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA	BAIDHAR SAHOO VS	// 0 //	
188	D-WP(C)/24544/2025	AMRESH MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
189	D-WP(C)/24545/2025	NIROD BARIK VS THE INDUSTRIAL TRIBUNAL, BBSR	BAMADEV BARAL VS	// 0 //	
190	D-WP(C)/24546/2025 WP(C)/16867/2025	JADU KARUAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //	
191	D-WP(C)/24549/2025	A. BALAKRISHNA PATRA VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //	AOR20220001390C202500042
192	D-WP(C)/24551/2025	URMILA SAHOO VS STATE OF ODISHA	NITYABRATA BEHURIA VS	// 0 //	
193	D-WP(C)/24554/2025	HEMANTA KUMAR SAHU	NITYABRATA BEHURIA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/24555/2025	BIHARI LAL BARIK	MANAS KUMAR CHAND	//	
		VS	VS	0	
		THE COLLECTOR, BOLANGIR		//	
195	D-WP(C)/24558/2025	MAHANTA KAUSAL KISHORE DAS	SUNKUR SUDHAKAR RAO	//	
		VS	VS	0	
		THE COMMISSIONER OF ENDOWMENTS ORISSA		//	
196	D-WP(C)/24559/2025	SANKAR ROUTA	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
197	D-WP(C)/24560/2025	SIDHARTHA SANKAR RAY	KHIROD CHANDRA MAJHI	//	
		VS	VS	0	
		R.T.O.CUTTACK		//	
198	D-WP(C)/24561/2025	JAGABANDHU DASH	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/24565/2025	BIKASH KUMAR PANDA	BIPLAB MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/24566/2025	MURALIDHAR AGARWAL	SIDHARTHA DAS	//	
		VS	VS	0	
		COLLECTOR, BARGARH		//	
201	D-WP(C)/24567/2025	RITIKROSSAN JENA	ANSUMAN BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/24568/2025	LAXMI SHARMA	LAXMI SHARMA	//	
		VS	VS	0	
		THE PRESIDING JUDGE, FAMILY COURT BBSR		//	
203	D-WP(C)/24569/2025	SUBAL PRASAD GADATIA	BIJAY KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/24570/2025	KIRAN PRAVA PANIGRAHI	ATUL TRIPATHY	//	AOD20240000618C202500079
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/24574/2025	STATE OF ODISHA TRINATH NAYAK VS	SAPAN KUMAR PAL VS	// // 0	
206	D-WP(C)/24575/2025	STATE OF ODISHA BIRENDRA KUMAR PADHI VS	ASHIS KUMAR MISHRA VS	// // 0	
207	D-WP(C)/24578/2025	STATE OF ODISHA ROHIT KUMAR BEURA VS	AJIT CH MOHAPATRA VS	// // 0	
208	D-WP(C)/24579/2025	PRAMILA SAMANTARAY M/S MAHAVINAYAK ROADWAYS VS	SIDHARTHA MISHRA VS	// // 0	
209	D-WP(C)/24580/2025	BANK OF BARODA BISHWA BIPLAB MOHANTA VS	PRASHANTA KUMAR NAYAK VS	// // 0	AOD20240000333C202500050
210	D-WP(C)/24581/2025	STATE OF ODISHA DR.SHUCHISMITA BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0	
211	D-WP(C)/24582/2025	STATE OF ODISHA DR.BHAGYASHREE PANDA VS	KUNAL KUMAR SWAIN VS	// // 0	
212	D-WP(C)/24583/2025	STATE OF ODISHA PIYUSH AGRAWAL VS	KUNAL KUMAR SWAIN VS	// // 0	
213	D-WP(C)/24584/2025	CENTRAL BOARD OF SECONDARY EDUCATION, DELHI SANGRAM KESHARI DAS VS	SAROJ KUMAR MISRA VS	// // 0	
214	D-WP(C)/24586/2025	UCO BANK, SAHID NAGAR BRANCH, BBSR RAJESH KUMAR BAGARIA VS	BYOMOKESH SAHOO VS	// // 0	
215	D-WP(C)/24587/2025	STATE OF ODISHA BIJAN KUMAR JENA VS	ACHYUTANANDA PATTANAIAK VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/24588/2025	SNEHASISH NAYAK VS THE STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
217	D-WP(C)/24589/2025	MADHURI BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
218	D-WP(C)/24590/2025	RAMKRUSHNA BHARASAGAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
219	D-WP(C)/24591/2025	BHASKARANANDA MISHRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
220	D-WP(C)/24592/2025	SHRAYANS PRATAP VS MAYURIKA PRATAP	SAURAV TIBREWAL VS	// 0 //	
221	D-WP(C)/24593/2025	KAMAKHYA PRSAD SWAIN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
222	D-WP(C)/24597/2025	TARAMANI SURIN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
223	D-WP(C)/24598/2025	RASMIRANI DORA VS ADDITIONAL DISTRICT MAGISTRATE, NAYAGARH	LAXMIKANTA MOHANTY VS	// 0 //	
224	D-WP(C)/24599/2025	DIGBIJAY ACHARYA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	
225	D-WP(C)/24600/2025	PURNA CHANDRA PRADHAN VS COLLECTOR, JAGATSINGHPUR	PANCHANAN SAHOO VS	// 0 //	
226	D-WP(C)/24602/2025	KAILASH CHANDRA MAHANTA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //	
227	D-WP(C)/24603/2025	SIBARAM SATPATHY	TUKUNA KUMAR MISHRA	//	

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		VS	VS	()	
228	D-WP(C)/24605/2025	COLLECTOR NABARANGPUR PRIYA RANJAN DASH	TUKUNA KUMAR MISHRA	//	
		VS	VS	()	
229	D-WP(C)/24606/2025	COLLECTOR NABARANGPUR MANGAL PRADHAN	SANTOSH KUMAR BEHERA	//	
		VS	VS	()	
230	D-WP(C)/24607/2025	STATE OF ODISHA RAMACHANDRA PATRA	AMIT KUMAR DASH	//	
		VS	VS	()	
231	D-WP(C)/24608/2025	STATE OF ODISHA NABA KISHORE MISHRA	SIDHESWAR MALLIK	//	
		VS	VS	()	
232	D-WP(C)/24609/2025	STATE OF ODISHA SUSANTA KUMAR NAYAK	JAGAJIBAN PRADHAN	//	
		VS	VS	()	
233	D-WP(C)/24610/2025	STATE OF ODISHA M/S.BIPIN KUMAR PANDA, SONEPUR	SIDHARTH SHANKAR PADHY	//	
		VS	VS	()	
234	D-WP(C)/24612/2025	THE CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BBSR ZONE, NEPAL PRADHAN	SANTOSH KUMAR BEHERA	//	
		VS	VS	()	
235	D-WP(C)/24613/2025	STATE OF ODISHA JAY KUMAR PRADHAN	SANTOSH KUMAR BEHERA	//	
		VS	VS	()	
236	D-WP(C)/24614/2025	STATE OF ODISHA MAMARAJ PRADHAN	SANTOSH KUMAR BEHERA	//	
		VS	VS	()	
237	D-ABLAPL/18219/2025	STATE OF ODISHA RAMYA KANTA PANDA @ RAMAKANTA PANDA @	SANDEEP PATTANAYAK	KAKATAPUR /133 /2025	AOR20220001591C202500024
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/18228/2025	SANTOSH TANDI @ FIROZ	SUSANTA KUMAR SAHU	ATTABIRA /244 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-ABLAPL/18230/2025	STATE OF ODISHA HIMANSHU SHEKHAR BANARA VS	SATYAJIT MOHAPATRA VS	// KALINGA NAGAR /177 /2025 ()	
240	D-ABLAPL/18231/2025	STATE OF ODISHA SUBASH CHANDRA MALLA VS	PRAKASH CHANDRA DASH VS	// KUDANAGARI /180 /2025 ()	
241	D-ABLAPL/18232/2025	STATEW BADAL HARIJAN VS	ANIRUDHA DAS VS	// NABARANGAPUR TOWN /490 /2021 ()	
242	D-ABLAPL/18234/2025	STATE OF ODISHA MANGU @ MANOJA KUMAR PRADHAN VS	DEEPAK KU SAHOO VS	// KENDRAPARA /119 /2025 ()	
243	D-ABLAPL/18237/2025	STATE OF ODISHA KHAGESWAR BEHERA VS	BHABANI SHANKAR DASPARIDA VS	// BETNOTI /177 /2025 ()	
244	D-ABLAPL/18239/2025	STATE OF ODISHA SK. BABU @ SEKH BABU VS	SAROJ KUMAR PADHI VS	// PIPLI /315 /2025 ()	
245	D-ABLAPL/18244/2025	STATE OF ODISHA JITEN SAHU VS	PRADEEP KUMAR PANDA VS	// ANGUL TOWN /103 /2009 ()	
246	D-ABLAPL/18247/2025	STATE OF ODISHA SUDHIR KU PANDA VS	RAKESH BEHERA VS	// PURI TOWN /161 /2025 ()	
247	D-ABLAPL/18248/2025	STATE OF ODISHA SANKARSAN PATRO VS	BIJAYA KUMAR RAGADA VS	// BERHAMPUR SADAR /90 /2024 ()	
248	D-ABLAPL/18251/2025	STATE OF ODISHA KRISHNA SETHI @ KIRAN VS	RAJIB LOCHAN PATTNAIK VS	// MALKANGIRI /416 /2024 ()	
249	D-ABLAPL/18252/2025	STATE OF ODISHA CHINU @ CHINMAYA DASH VS STATE OF ODISHA	KASHINATH PATTNAIK VS	// CRR1 /91 /2025 () //	

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250	D-ABLAPL/18253/2025	BALARAM SETHI VS STATE OF ODISHA	SEPHALEE DAS VS	JAGANNATHA PRASAD /278 /2025 () //	
251	D-ABLAPL/18256/2025	SHYAM KHILLO VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /52 /2025 () //	
252	D-ABLAPL/18257/2025	SHYAM KHILLO VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /51 /2025 () //	
253	D-ABLAPL/18261/2025	PRANITA PRIYADARSHINI VS STATE OF ODISHA	RITA SINGH VS	KENDRAPARA /117 /2025 () //	
254	D-ABLAPL/18262/2025	D. TEJASWAR RAO @ TEJA VS STATE OF ODISHA	HARIKRUSHNA PANIGRAHI VS	ASKA /300 /2025 () //	
255	D-ABLAPL/18263/2025	PRAMOD DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	JAGATSINGPUR /311 /2025 () //	
256	D-ABLAPL/18265/2025	MAYADHAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR RAY VS	BALASORE TOWN /330 /2024 () //	
257	D-ABLAPL/18266/2025	BHIKARI CHARAN SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MUDANPUR RAMPUR /118 /2025 () //	
258	D-ABLAPL/18271/2025	DINABANDHU JENA VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	SAHID NAGAR P.S. /224 /2024 () //	
259	D-ABLAPL/18273/2025	DANDI NAIK VS UNION OF INDIA (CBI)	ASHOK DAS VS	/ /0 () //	
260	D-ABLAPL/18276/2025	KABITA SENAPATI VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUJANGA /558 /2024 () //	AOR20220003722C202500096
261	D-ABLAPL/18278/2025	MANASI RANI JENA	SATYA NARAYAN MISHRA 4	NAIKANI-DIHI /245 /2024	AOR20220001615C202500122

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/18283/2025	TASHYAP ROUT	ANSHUMAN PANDA	BOLANGIR TOWN /183 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/18284/2025	BISWANATHA GURU	SUSANTA KUMAR SAHU	ATTABIRA /209 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/18292/2025	BIRANCHI MAHARANA	DUSHAMANTA KUMAR BISWAL	ASTARANGA MARINE PS /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/18294/2025	A.CHANDRA SEKHAR DORA	GUNAKAR MISHRA	PATTAPUR (ASKA) /480 /2024	AOD20220001937C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/18302/2025	GELA @ SK. KADIR	SK. ZAFARULLA	SORO /436 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/18309/2025	DILLIP PRADHAN @ DILLIP KUMAR PRADHAN	PRAVASH CHANDRA JENA	BARKOTE /224 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/18311/2025	DEEPAK BARIK	PRASANT KUMAR BARIK	SABARANG /85 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/18313/2025	CHINMAYA KUMAR PALAR	AMIT PRASAD BOSE	SEA BEACH /155 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/18316/2025	AMIT KU. NATH @ AMIT KUMAR NATH	BYOMOKESH SAHOO	THELKOLOI PS /217 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :19/06/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLLP/18299/2025 CRLLP/ /	STATE OF ODISHA MP	PARTHA SARATHI NAYAK ,A.G.A	41/2025
2	D-TRPCRL/18288/2025 TRPCRL/ /	SATYAPATHA BEHERA MP	AMIT KUMAR NATH	51/2025
3	D-MSA/3780/2024 MSA/1/2024	M/S S.J. DEVELOPERS AND HOUSING PVT MP	RAMDAS ACHARY	69/2025
4	D-MSA/12653/2024 MSA/14/2024	M/S. S.J.DEVELOPERS AND HOUSING P.V. MP	RAMDAS ACHARYA	70/2025
5	D-MSA/13/2023 MSA/13/2023	M/S., S.J. DEVELOPERS AND HOUSING PV MP	RAMDAS ACHARY	71/2025
6	D-LAA/24604/2025 LAA/ /	BIJAY KUMAR BAJPAL MP	SUNIL KUMAR PANDA	133/2025
7	D-JCRLA/34/2019 JCRLA/34/2019	BIPIN BEHERA MP	M/S.CHITTA RANJAN SAHU, PRAFULLA KUMAR MISHRA	135/2025
8	D-JCRLA/105/2022 JCRLA/105/2022	DHANU DEHURY MP	M/S.PARTHA SARATHI DAS, B.N.BARIK	136/2025
9	D-CONTC/8377/2024 CONTC/2795/2024	JAGANNATH PRADHAN MP		218/2025
10	D-CONTC/5870/2025 CONTC/767/2025	SUVENDU MOHANTY MP		219/2025
11	D-RVWPET/24601/2025 RVWPET/ /	PRITAM KUMAR ROUSTRAY MP	JAGAJIBAN PRADHAN	242/2025
12	D-RPFAM/24527/2025 RPFAM/ /	PANKAJ KUMAR SINGH MP	RUCHI RAJGARHIA	263/2025
13	D-RPFAM/24527/2025 RPFAM/ /	PANKAJ KUMAR SINGH MP	RUCHI RAJGARHIA	264/2025
14	D-CMAPL/21275/2025 CMAPL/ /	KALPANA DAS MP	ADV	311/2025
15	D-MATA/17964/2024 MATA/154/2024	ASWINI KUMAR PARIDA MP	PARTHA SARATHI NAYAK	334/2025
16	D-MATA/11935/2024 MATA/80/2024	MITALEE JESTHI MP	SOUMENDRA PATTANAIAK	335/2025
17	D-FAO/637/2011 FAO/637/2011	SUBALA CH.BEHERA MP	M/S. D.K.MOHAPATRA, A.SAHOO, S.SAMAL, N.NAYAK	548/2025
18	D-BLAPL/15256/2025 BLAPL/5383/2025	DHOBA @ DHRUBA CHARAN BEHERA MP	BICHITRA NARAYANA SATAPATHY	702/2025
19	D-BLAPL/1143/2025 BLAPL/634/2025	AJIT PATEL @ AJEET PATEL MP	SHYAM MANOHAR	703/2025
20	D-BLAPL/1718/2025 BLAPL/774/2025	DEEPAK SAMAL MP		704/2025
21	D-BLAPL/16200/2025 BLAPL/6115/2025	AMAN PANDEY MP	SANJUKTA MUNDA	705/2025
22	D-RSA/244/2013 RSA/244/2013	MANJULATA SATAPATHY MP	M/S.RAMA CH.RATH	843/2025
23	D-RSA/19290/2025 RSA/ /	CHANDRAPRAVA MOHANTY MP	NIRANJAN LENKA	844/2025
24	D-CMP/24564/2025 CMP/ /	JASPAL SINGH MP	DWARIKA PRASAD MOHANTY	913/2025
25	D-CMP/24577/2025 CMP/ /	SPECIMENS REALITY LTD., GANJAM MP	SUDEEP KUMAR SARANGI	914/2025
26	D-CMP/24571/2025	PRANATIBALA MARTHY	RAJJEET ROY	

	CMP/ /	MP		915/2025
27	D-ABLAPL/9827/2025	BANTI LENKA @ SAMBIT KUMAR NAYAK		
	ABLAPL/3806/2025	MP		1147/2025
28	D-ABLAPL/19500/2024	JYOTI RANJAN NAYAK @ KUNI NAYAK		
	ABLAPL/7044/2024	MP		1148/2025
29	D-ABLAPL/12750/2025	BINAYAK BEHERA		
	ABLAPL/5477/2025	MP		1149/2025
30	D-ABLAPL/14621/2025	UDHAB DIGAL		
	ABLAPL/5810/2025	MP		1150/2025
31	D-ABLAPL/10443/2025	BHAGABAN NAIK		
	ABLAPL/4068/2025	MP		1151/2025
32	D-ABLAPL/10888/2020	GANDHI TADA		
	ABLAPL/10888/2020	MP		1152/2025
33	D-ABLAPL/13330/2025	BANDANA MOHANTY		
	ABLAPL/5167/2025	MP		1153/2025
34	D-ABLAPL/12774/2025	SK.SHANJAHAN QUADRI		
	ABLAPL/4953/2025	MP		1154/2025
35	D-CRLMC/18224/2025	ABHIPSA PATTANAIK	SOMA PATNAIK	
	CRLMC/ /	MP		1550/2025
36	D-CRLMC/14685/2024	HARIBANDHU NAYAK	ANIRUDHA DAS	
	CRLMC/2016/2024	MP		1551/2025
37	D-CRLMC/18242/2025	BATAKRUSHNA MALLIK	PRAMOD KUMAR ROUT	
	CRLMC/ /	MP		1552/2025
38	D-CRLMC/18246/2025	ANIRUDHA BEHERA	RAKESH BEHERA	
	CRLMC/ /	MP		1553/2025
39	D-CRLMC/13759/2025	SANATANA NAIK	AMITAV TRIPATHY	
	CRLMC/ /	MP		1554/2025
40	D-CRLMC/18280/2025	DHIRENDRA SAHU	ALOK KUMAR PANDA	
	CRLMC/ /	MP		1555/2025
41	D-CRLMC/18289/2025	SUMATIPRASAD MISHRILAL BAFNA	MUKESH PANDA	
	CRLMC/ /	MP		1556/2025
42	D-CRLMC/9420/2025	GOURA CHANDRA SATPATHY	PRAVAS PUJARI PARIDA	
	CRLMC/1385/2025	MP		1557/2025
43	D-CRLMC/18289/2025	SUMATIPRASAD MISHRILAL BAFNA	MUKESH PANDA	
	CRLMC/ /	MP		1558/2025
44	D-CRLMC/18317/2025	SOUMYA RANJAN KANUNGO	JNYANANANDA PANDA	
	CRLMC/ /	MP		1559/2025
45	D-MACA/22839/2025	PUSPANJALI DAS	BISHNU BRATA SINGH	
	MACA/ /	MP		1598/2025
46	D-MACA/28027/2024	THE REGIONAL MANAGER,ORIENTAL INSURANCE COMPANY LIMITED		
	MACA/692/2024	MP		1599/2025
47	D-MACA/24490/2025	RAJENDRA KUMAR SWAIN	DHANANJAYA MUND	
	MACA/ /	MP		1600/2025
48	D-MACA/24892/2024	ORIENTAL INSURANCE CO. L.TD.		
	MACA/602/2024	MP		1601/2025
49	D-MACA/24557/2025	SANJUKTA SABARA	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		1602/2025
50	D-MACA/24557/2025	SANJUKTA SABARA	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		1603/2025
51	D-MACA/24556/2025	BIKRAM JHODIA	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		1604/2025
52	D-MACA/24541/2025	RAKESH RANA	JAGABANDHU SAHU	
	MACA/ /	MP		1605/2025
53	D-MACA/974/2023	SATYABHAMA DASH @ MOHAPATRA		
	MACA/974/2023	MP		1606/2025
54	D-CRLA/18259/2025	SANTOSH DAS @ SANTA	JUGALA KISHORE PANDA	
	CRLA/ /	MP		1648/2025
55	D-CRLA/18259/2025	SANTOSH DAS @ SANTA	JUGALA KISHORE PANDA	
	CRLA/ /	MP		1649/2025
56	D-CRLA/18297/2025	JHITRU JANI	ABHINANDAN PRADHAN	
	CRLA/ /	MP		1650/2025
57	D-CRLA/18297/2025	JHITRU JANI	ABHINANDAN PRADHAN	
	CRLA/ /	MP		1651/2025

58	D-CRLA/18297/2025 CRLA/ /	JHITRU JANI MP	ABHINANDAN PRADHAN	1652/2025
59	D-CRLA/13179/2025 CRLA/ /	RAMESH MASRA MP	PRAVAT KUMAR NAYAK	1653/2025
60	D-CRLA/13179/2025 CRLA/ /	RAMESH MASRA MP	PRAVAT KUMAR NAYAK	1654/2025
61	D-CRLA/13179/2025 CRLA/ /	RAMESH MASRA MP	PRAVAT KUMAR NAYAK	1655/2025
62	D-CRLA/1307/2025 CRLA/112/2025	PANKAJ DIGAL MP	BIJAY KUMAR BEHERA	1656/2025
63	D-CRLA/1307/2025 CRLA/112/2025	PANKAJ DIGAL MP	BIJAY KUMAR BEHERA	1657/2025
64	D-CRLA/10466/2024 CRLA/347/2024	SIPUN MAHANTA @ KALPATARU MAHANTA MP	PARVATHA SARATHI DAS	1658/2025
65	D-CRLA/10466/2024 CRLA/347/2024	SIPUN MAHANTA @ KALPATARU MAHANTA MP	PARVATHA SARATHI DAS	1659/2025
66	D-CRLA/16188/2025 CRLA/ /	SOUMYA PRAKASH MALLICK MP	DEBASNAN DAS	1660/2025
67	D-WA/22625/2025 WA/ /	ODISHA STAFF SELECTION COMM., KHORDA MP	SOURYA NARAYAN PATNAIK	2921/2025
68	D-WA/24456/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	2922/2025
69	D-WA/24456/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	2923/2025
70	D-WA/24458/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH	2924/2025
71	D-WA/24458/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH	2925/2025
72	D-WA/23264/2025 WA/ /	MAA BHAGABATI SELF HELP GROUP (SHS) MP	CHANDRANIL MOHANTY	2926/2025
73	D-WA/24540/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2927/2025
74	D-WA/24540/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2928/2025
75	D-WA/24540/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2929/2025
76	D-WA/24550/2025 WA/ /	SAMANWITA ROUT MP	KARUNAKAR RATH	2930/2025
77	D-WA/24550/2025 WA/ /	SAMANWITA ROUT MP	KARUNAKAR RATH	2931/2025
78	D-WA/18302/2025 WA/809/2025	ARPAN KUMAR PUJHARI MP	MANOJ KUMAR MOHANTY	2932/2025
79	D-WA/24562/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2933/2025
80	D-WA/24562/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2934/2025
81	D-WA/24562/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2935/2025
82	D-WA/24563/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2936/2025
83	D-WA/24563/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2937/2025
84	D-WA/24563/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2938/2025
85	D-WA/34/2015 WA/34/2015	GADADHARA BISWAL MP	M/S SOUMYA MISHRA	2939/2025
86	D-WP(C)/13561/2025 WP(C)/9571/2025	DR.SMRITI SHIKHA PRADHAN MP	ANSHUMAN RAY	10133/2025
87	D-WP(C)/24447/2025 WP(C)/ /	ASIT MAJUMDAR MP	BIJAY PANDA	10134/2025
88	D-WP(C)/24450/2025 WP(C)/ /	MUKESH KUMAR MP	SAMBIT RATH	10135/2025
89	D-WP(C)/24454/2025	DR.SHIBA RANJAN PAITAL	DURGESH NARAYAN RATH	

	WP(C)/ /	MP		10136/2025
90	D-WP(C)/24457/2025 WP(C)/ /	DR. USHARANI PANDA MP	DURGESH NARAYAN RATH	10137/2025
91	D-WP(C)/17367/2025 WP(C)/12637/2025	NIRANJAN SINGH MP	DEBIDUTTA MOHAPATRA	10138/2025
92	D-WP(C)/24459/2025 WP(C)/ /	Z1 RESIDENTS WELFARE ASSOCIATION, MP	BHOPURIT AGARWAL	10139/2025
93	D-WP(C)/24460/2025 WP(C)/ /	DR.SWATI SUCHARITA PRADHAN MP	DURGESH NARAYAN RATH	10140/2025
94	D-WP(C)/24462/2025 WP(C)/ /	Z1 RESIDENTS WELFARE ASSOCIATION, MP	BHOPURIT AGARWAL	10141/2025
95	D-WP(C)/24463/2025 WP(C)/ /	PARESH KUMAR PARIDA MP	RABI NARAYAN PANDA	10142/2025
96	D-WP(C)/14211/2025 WP(C)/10640/2025	UNION OF INDIA MP	AMITAV DAS	10143/2025
97	D-WP(C)/24465/2025 WP(C)/ /	Z1 RESIDENTS WELFARE ASSOCIATION, MP	BHOPURIT AGARWAL	10144/2025
98	D-WP(C)/24468/2025 WP(C)/ /	Z1 RESIDENTS WELFARE ASSOCIATION, MP	BHOPURIT AGARWAL	10145/2025
99	D-WP(C)/17219/2025 WP(C)/11695/2025	JHUNI RANI MOHANTA MP		10146/2025
100	D-WP(C)/24474/2025 WP(C)/16873/2025	M/S UNIVERSAL SECURITY SERVICE, KE MP	KANANBALA ROY CHOUDHURY	10147/2025
101	D-WP(C)/13072/2025 WP(C)/10547/2025	SUDHIR KUMAR SAHANI MP	DHANANJAYA MUND	10148/2025
102	D-WP(C)/24486/2025 WP(C)/ /	LAXMI PATIKA MP	PRASANNA KUMAR MISHRA	10149/2025
103	D-WP(C)/24488/2025 WP(C)/ /	LALU BERA MP	PARSURAM PANDA	10150/2025
104	D-WP(C)/24492/2025 WP(C)/ /	SAPAN KUMAR BHUYAN MP	PARSURAM PANDA	10151/2025
105	D-WP(C)/24494/2025 WP(C)/ /	DILLIP DAS @ DILIP KUMAR DAS MP	PARSURAM PANDA	10152/2025
106	D-WP(C)/24495/2025 WP(C)/ /	ARFAN ALLI KHAN MP	PARSURAM PANDA	10153/2025
107	D-WP(C)/24497/2025 WP(C)/ /	MANIK MANDAL MP	PARSURAM PANDA	10154/2025
108	D-WP(C)/24496/2025 WP(C)/ /	SUKUMAR PAL MP	PARSURAM PANDA	10155/2025
109	D-WP(C)/9890/2016 WP(C)/9890/2016	BRAHMANANDA DAS MP		10156/2025
110	D-WP(C)/24499/2025 WP(C)/ /	RAOSAN ALLI KHAN MP	PARSURAM PANDA	10157/2025
111	D-WP(C)/23328/2025 WP(C)/16527/2025	KRUSHNA CHANDRA SAHOO MP		10158/2025
112	D-WP(C)/24502/2025 WP(C)/ /	GOPABANDHU GIRI MP	PARSURAM PANDA	10159/2025
113	D-WP(C)/24500/2025 WP(C)/ /	SUKADEV MANDAL MP	PARSURAM PANDA	10160/2025
114	D-WP(C)/24505/2025 WP(C)/ /	NABA @ LABA KUMR GIRI MP	PARSURAM PANDA	10161/2025
115	D-WP(C)/13923/2025 WP(C)/9827/2025	KAMAL KUMAR KAPUR MP	ABHISHEK DASH	10162/2025
116	D-WP(C)/24507/2025 WP(C)/ /	BAPI @ BISHNUPADA BARIK MP	PARSURAM PANDA	10163/2025
117	D-WP(C)/24508/2025 WP(C)/ /	KAMAL KRUSHNA DAS MP	PARSURAM PANDA	10164/2025
118	D-WP(C)/24506/2025 WP(C)/ /	LAMBODAR DEEP MP	JAGABANDHU SAHU	10165/2025
119	D-WP(C)/24510/2025 WP(C)/ /	ASWINI KUMAR GIRI MP	PARSURAM PANDA	10166/2025
120	D-WP(C)/24511/2025 WP(C)/ /	JHADU @ JHADESWAR MANDAL MP	PARSURAM PANDA	10167/2025

121	D-WP(C)/12908/2025 WP(C)/9290/2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD, KHURDA MP		10168/2025
122	D-WP(C)/24513/2025 WP(C)/ /	PRATIMA SAHOO MP	TRILOCHAN RATH	10169/2025
123	D-WP(C)/24514/2025 WP(C)/ /	RAGHUNATH GIRI MP	PARSURAM PANDA	10170/2025
124	D-WP(C)/24521/2025 WP(C)/ /	URMILA SAHU MP	NIRANJAN LENKA	10171/2025
125	D-WP(C)/54733/2024 WP(C)/153/2025	BISWA RANJAN PATTNAIK MP	DR. JITENDRA KUMAR LENKA	10172/2025
126	D-WP(C)/24524/2025 WP(C)/ /	BALBIR KASHYAP MP	KAIBALYA PANDA	10173/2025
127	D-WP(C)/24526/2025 WP(C)/16857/2025	TRILOCHAN MALLICK MP	MANOJA KUMAR KHUNTIA	10174/2025
128	D-WP(C)/21051/2025 WP(C)/14501/2025	BASANTI NAG MP	SATYAJIT MOHAPATRA	10175/2025
129	D-WP(C)/48582/2024 WP(C)/30098/2024	SVR PKP BUILDCON PVT. LTD, GANJAM MP	NALINI KANTA DASH	10176/2025
130	D-WP(C)/24532/2025 WP(C)/ /	CHAKULU HEMBRAM MP	MANOJA KUMAR KHUNTIA	10177/2025
131	D-WP(C)/9613/2023 WP(C)/9613/2023	BIJAYA KUMAR SAHOO MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	10178/2025
132	D-WP(C)/36276/2024 WP(C)/20867/2024	HIMADRI BISWAL MP	ASHOK KUMAR MOHANTY	10179/2025
133	D-WP(C)/24546/2025 WP(C)/16867/2025	JADU KARUAN MP	JNYANANANDA PANDA	10180/2025
134	D-WP(C)/12697/2023 WP(C)/12697/2023	BIJAYA KUMAR PRADHAN MP	BAMADEV BARAL	10181/2025
135	D-WP(C)/24554/2025 WP(C)/ /	HEMANTA KUMAR SAHU MP	NITYABRATA BEHURIA	10182/2025
136	D-WP(C)/39254/2024 WP(C)/23429/2024	GUDLA SATISH MP	ANKITA MUKHERJI	10183/2025
137	D-WP(C)/24555/2025 WP(C)/ /	BIHARI LAL BARIK MP	MANAS KUMAR CHAND	10184/2025
138	D-WP(C)/3141/2025 WP(C)/2692/2025	DEBI PRASAD DAS MP	NAMITA PATTANAIAK	10185/2025
139	D-WP(C)/5107/2025 WP(C)/4153/2025	BABAJI CHARAN OJHA MP	NAMITA PATTANAIAK	10186/2025
140	D-WP(C)/3151/2025 WP(C)/3553/2025	GITARANI BEHERA MP	NAMITA PATTANAIAK	10187/2025
141	D-WP(C)/24558/2025 WP(C)/ /	MAHANTA KAUSAL KISHORE DAS MP	SUNKUR SUDHAKAR RAO	10188/2025
142	D-WP(C)/24559/2025 WP(C)/ /	SANKAR ROUTA MP	AMITAV TRIPATHY	10189/2025
143	D-WP(C)/28123/2022 WP(C)/28123/2022	SUKANTA KUMAR DASH MP	PRASANNA KUMAR SAHOO	10190/2025
144	D-WP(C)/15214/2022 WP(C)/15214/2022	PRIYABRATA SWAIN MP	PRASANNA KUMAR SAHOO	10191/2025
145	D-WP(C)/25898/2022 WP(C)/25898/2022	PRASANT KUMAR BISWAL MP	PRASANNA KUMAR SAHOO	10192/2025
146	D-WP(C)/24566/2025 WP(C)/ /	MURALIDHAR AGARWAL MP	SIDHARTHA DAS	10193/2025
147	D-WP(C)/13538/2025 WP(C)/10214/2025	TAPAS KUMAR DAS MP	SHIB SHANKAR MOHANTY	10194/2025
148	D-WP(C)/24575/2025 WP(C)/ /	BIRENDRA KUMAR PADHI MP	ASHIS KUMAR MISHRA	10195/2025
149	D-WP(C)/24578/2025 WP(C)/ /	ROHIT KUMAR BEURA MP	AJIT CH MOHAPATRA	10196/2025
150	D-WP(C)/24579/2025 WP(C)/ /	M/S MAHAVINAYAK ROADWAYS MP	SIDHARTHA MISHRA	10197/2025
151	D-WP(C)/9168/2025 WP(C)/6878/2025	BABITA PATRA MP	SHASHI BHUSAN JENA	10198/2025
152	D-WP(C)/24586/2025	RAJESH KUMAR BAGARIA	BYOMOKESH SAHOO	

	WP(C)/ /	MP		10199/2025
153	D-WP(C)/24587/2025	BIJAN KUMAR JENA	ACHYUTANANDA PATTANAİK	
	WP(C)/ /	MP		10200/2025
154	D-WP(C)/24588/2025	SNEHASISH NAYAK	BASUDEV BARIK	
	WP(C)/ /	MP		10201/2025
155	D-WP(C)/24590/2025	RAMKRUSHNA BHARASAGAR	AMIT PRASAD BOSE	
	WP(C)/ /	MP		10202/2025
156	D-WP(C)/24589/2025	MADHURI BEHERA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		10203/2025
157	D-WP(C)/24598/2025	RASMIRANI DORA	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		10204/2025
158	D-WP(C)/24597/2025	TARAMANI SURIN	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		10205/2025
159	D-WP(C)/24599/2025	DIGBIJAY ACHARYA	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		10206/2025
160	D-WP(C)/16842/2025	NIRUKESH MISHRA		
	WP(C)/11385/2025	MP		10207/2025
161	D-WP(C)/24606/2025	MANGAL PRADHAN	SANTOSH KUMAR BEHERA	
	WP(C)/ /	MP		10208/2025
162	D-WP(C)/24607/2025	RAMACHANDRA PATRA	AMIT KUMAR DASH	
	WP(C)/ /	MP		10209/2025
163	D-WP(C)/24609/2025	SUSANTA KUMAR NAYAK	JAGAJIBAN PRADHAN	
	WP(C)/ /	MP		10210/2025
164	D-WP(C)/24610/2025	M/S.BIPIN KUMAR PANDA, SONEPUR	SIDHARTH SHANKAR PADHY	
	WP(C)/ /	MP		10211/2025
165	D-WP(C)/24612/2025	NEPAL PRADHAN	SANTOSH KUMAR BEHERA	
	WP(C)/ /	MP		10212/2025
166	D-WP(C)/24613/2025	JAY KUMAR PRADHAN	SANTOSH KUMAR BEHERA	
	WP(C)/ /	MP		10213/2025
167	D-WP(C)/24614/2025	MAMARAJ PRADHAN	SANTOSH KUMAR BEHERA	
	WP(C)/ /	MP		10214/2025